GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1486 ANSWERED ON:03.12.2012 UNIFIED LAW FOR NURSES Antony Shri Anto

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to introduce a unified law to standardize the salary and working conditions of nurses in the country;
- (b) if so, the details thereof along with the present status of the said proposal; and
- (c) the time by which the same is likely to be implemented?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (c): No, Madam. However, the Ministry of Health and Family Welfare which is the administrative Ministry has reported that Health being a State subject, the matter pertaining to improving and regulating the service conditions of nurses working in the private hospitals comes under the purview of the State Governments in which the private hospitals are located. That Ministry have asked all the State Governments vide letters dated 7th July, 2010 and 24th February, 2012 to take necessary measures for enacting Legislation for improvement of service conditions of the nurses working in the private sector.